

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4062
ANSWERED ON:18.12.2012
INTANGIBLE CULTURAL HERITAGE
Tandon Annu

Will the Minister of CULTURE be pleased to state:

- (a) the steps taken by the Government to increase the number of Indian cultural practices to be listed as Intangible Cultural Heritage (ICH) by UNESCO;
- (b) whether the Government is considering a nationwide study under the aegis of Sangeet Natak Akademi (SNA) to document and record the ICH of the country; and
- (c) If so, the details thereof ?

Answer

MINISTER OF CULTURE (SMT. CHANDRESH KUMARI KATOCH)

- (a) The UNESCO Convention for the Safeguarding of the Intangible Cultural Heritage, 2003 was ratified by India in 2005. Since then 34 Indian elements on Intangible Cultural Heritage (ICH) have been nominated for consideration in the Representative List of ICH, out of which 9 elements have been inscribed. Nominations of the remaining 25 elements are currently pending with UNESCO for their consideration and will be decided as per provisions of the Convention. Sangeet Natak Akademi, an autonomous organisation under the Ministry of Culture has been entrusted with the task of preparing nomination dossiers and their submission to UNESCO.
- (b) No, Sir.
- (c) In view of reply to part (b), question does not arise